

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3013  
ANSWERED ON:07.08.2015  
Purchase of Multi-Role Helicopters  
Reddy Shri Ponguleti Srinivasa

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government had signed an agreement with an American firm for supply of Multi-Role Helicopters, S-70B in 2008;
- (b) if so, the details thereof;
- (c) whether due to an inordinate delay and slow decision making process, the said firm has demanded a steep hike in its price from India for the proposed acquisition of helicopters; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) & (b): No, Madam.

(c) & (d): The procurement proposal related to Multi Role Helicopters for the Indian Navy is being processed in accordance with Defence Procurement Procedure and the request of M/s Sikorsky for price escalation was not found acceptable by the Contract Negotiation Committee (CNC). The vendor has been informed accordingly.

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